



FORM No. - 4
See Rule (12)

A

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH

ORDER SHEET

original Application No. 1418 of 2003
Applicant (s) L. Dangil & anr. Respondent (s) U.O.I. & anr
Advocate for Applicant (s) Mr. J.N. Mohanty Advocate for Respondent(s)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
g.p.O. for Rs. 50/- fee. For Registration P1. AR 12-1-04 S.O. (T) 12/1/04 12.01.04 12.1.04 Registrar	REGISTER 12.1.04 Order dated 14.1.04 Heard Sri J.N. Mohanty, the learned counsel for the applicant with regard to application for obtaining compassionate appointment from the Respondents. The earlier representations submitted in this regard to the Respondents at Annexure-A/7 and A/8 have not fructified as it appears that these were.

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NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

For Admission pt.

Asach

not addressed to the proper authorities in the East coast Railways. In the said premises, the applicant is directed to submit her representation with prayer for granting compassionate appointment under Rehabilitation Scheme to the appropriate authorities, at the first instance.

With this, the O.A. is disposed of at the admission stage. No costs.

Handed over copy of order to the learned counsel for the applicant.

Vice-Chairman
Members

Mr. Sr. 14.1.04

A copy of order is prepared for counsel for the petm

19/1/04
S2 (5)

19/1/04